

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:592

ANSWERED ON:17.07.2002

CRUELTY TO ANIMAL IN RESEARCH LABORATORIES

KINJARAPU YERRANNAIDU;NEDURUMALLI JANARDHANA REDDY;PUTTASWAMY GOWDA;SHYAMA SINGH;SULTAN SALAHUDDIN OWAIS;SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether cruelty to animals is increasing in Research Laboratories/Institutions;
- (b) if so, the nature of cruelty and the remedial steps taken by the Government in this regard; (
- (c) whether the present ban on use of animals for research purposes has badly affected the production of BCG Vaccines, snake venom antidote and several other crucial vaccines;
- (d) if so, the details thereof;
- (e) whether the Government have set up a Committee to resolve the issue in this regard; and
- (f) if so, the details thereof including terms of reference and the time by which this Committee is likely to submit its report?

**Answer**

MINISTER IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI T.R. BAALU)

- (a) Some reports of cruelty to animals in research laboratories/institution have been received.
- (b) Guidelines for Good Laboratory Practices have been framed by Committee for the Purpose of Control and Supervision of Experiments on Animals(CPCSEA).CPCSEA has also framed Rules on Breeding of, and Experiments on animals. Nominees of CPCSEA carry out inspections of various institutions/laboratories, and the deficiencies observed are brought to the notice of the institutions concerned for remedial action.
- (c & d) There is no ban on use of animals for research purposes. The Rules framed by CPCSEA are only regulatory in nature.The institutes/laboratories are required to follow the rules and adhere to the guidelines to facilitate production of various vaccines.
- (e) No such Committee has been constituted.
- (f) Question does not arise.